

ITEM NO.15

COURT NO.3

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19756/2021

(Arising out of impugned final judgment and order dated 22-10-2021 in WP No. 11744/2021 passed by the High Court Of Judicature At Bombay At Aurangabad)

RAHUL RAMESH WAGH

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 68407/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 161602/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 23878/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 156051/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 73438/2022 - EXEMPTION FROM FILING O.T.
 IA No. 23879/2022 - EXEMPTION FROM FILING O.T.
 IA No. 156052/2021 - EXEMPTION FROM FILING O.T.
 IA No. 19520/2022 - EXEMPTION FROM FILING O.T.
 IA No. 7458/2022 - INTERVENTION APPLICATION
 IA No. 6134/2022 - INTERVENTION APPLICATION
 IA No. 28258/2022 - INTERVENTION APPLICATION
 IA No. 68401/2022 - INTERVENTION/IMPLEADMENT
 IA No. 419/2022 - INTERVENTION/IMPLEADMENT
 IA No. 8129/2022 - MODIFICATION OF COURT ORDER
 IA No. 19518/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 156048/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 156049/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

IA No. 422/2022 - RECALLING THE COURTS ORDER)

WITH

T.C.(C) No. 26/2022 (XVI-A)

W.P.(C) No. 184/2022 (X)
 (FOR ADMISSION and IA No.39000/2022-EX-PARTE STAY)

W.P.(C) No. 250/2022 (X)
 IA No. 68626/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60953/2022 - EXEMPTION FROM FILING O.T.
 IA No. 69028/2022 - INTERVENTION APPLICATION
 IA No. 68623/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 238/2022 (X)
 IA No. 49985/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 69013/2022 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 60983/2022 - EXEMPTION FROM FILING O.T.
 IA No. 49974/2022 - GRANT OF INTERIM RELIEF
 IA No. 69012/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 207/2022 (X)
 IA No. 49736/2022 - APPLICATION FOR PERMISSION
 IA No. 43322/2022 - STAY APPLICATION)

MA 323/2022 in SLP(C) No. 20160/2021 (IX)
 IA No. 18311/2022 - CLARIFICATION/DIRECTION
 IA No. 18313/2022 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 141/2022 (X)
 IA No. 31332/2022 - INTERVENTION/IMPLEADMENT
 IA No. 30425/2022 - STAY APPLICATION)

T.C.(C) No. 25/2022 (XVI-A)

T.C.(C) No. 31/2022 (XVI-A)

T.C.(C) No. 30/2022 (XVI-A)

W.P.(C) No. 1316/2021 (X)
 (FOR ADMISSION
 IA No. 28202/2022 - AMENDMENT OF THE PETITION
 IA No. 44522/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 157427/2021 - EXEMPTION FROM FILING O.T.
 IA No. 44897/2022 - EXEMPTION FROM FILING O.T.
 IA No. 44523/2022 - EXEMPTION FROM FILING O.T.
 IA No. 1261/2022 - INTERVENTION APPLICATION
 IA No. 44895/2022 - INTERVENTION APPLICATION
 IA No. 157430/2021 - STAY APPLICATION)

T.C.(C) No. 29/2022 (XVI-A)

T.C.(C) No. 28/2022 (XVI-A)

T.C.(C) No. 27/2022 (XVI-A)

W.P.(C) No. 278/2022 (X)
 IA No. 77916/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 74532/2022 - EXEMPTION FROM FILING O.T.
 IA No. 74862/2022 - INTERVENTION APPLICATION
 IA No. 77992/2022 - INTERVENTION APPLICATION
 IA No. 76964/2022 - INTERVENTION APPLICATION
 IA No. 75226/2022 - INTERVENTION/IMPLEADMENT
 IA No. 77911/2022 - INTERVENTION/IMPLEADMENT)

Date : 12-07-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE J.B. PARDIWALA**

For parties

**Mr. Tushar Mehta, SG
Mr. Shekhar Naphade, Sr. Adv.
Mr. Rahul Chitnis, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Chirag Shah, Adv.
Mr. Utsav Trivedi, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal, Shepal, Adv.**

**Mr. Tushar Mehta, SG
Ms. Swati Ghildiyal, Adv.
Mr. Kanu Agarwal, Adv.
Ms. Vanshaja Shukla, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Saurabh Mishra, Adv.
Mr. Amrish Kumar, AOR**

**Mr. Maninder Singh, Sr. Adv.
Mr. Nikhil Jain, AOR**

**Mr. Maninder Singh, Sr. Adv.
Mr. Abhikalp Pratap Singh, AOR
Ms. Manini Roy, Adv.**

**Mr. Vinay Navare, Sr. Adv.
Mr. Shivang Varma, adv.
Mr. Apoorv Shukla, Adv.
Mr. Apoorv Shukla, AOR**

M/S. Lambat & Legiteam, AOR

Mr. Ajit B. Kadethankar, Adv.

**Mr. Hrishikesh S. Chitale, Adv.
Mr. Vijay Kari Singh, Adv.
Mr. Chandra Prakash, AOR**

**Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Sameer Pandey, Adv.
Mr. Gautam Awasthi, AOR**

Mr. Rahul Joshi, AOR

Mr. Shashibhushan P. Adgaonkar, AOR

Mr. Kailas Bajirao Autade, AOR

Mr. Sudhanshu S. Choudhari, AOR

Dr. G.K. Sarkar, Adv.
Ms. Malbika Sarkar, Adv.
Mr. Sameer Pandey, Adv.
Ms. Anzu. K. Varkey, AOR

Mr. Gaurav Agrawal, Adv.
Mr. Vijay Kumar, Adv.
Mr. Shantanu Adkar, Adv.
Ms. Bharti Tyagi, AOR

Mr. Anand Dilip Landge, AOR

Mr. Harmeet Singh Ruprah, Adv.
Ms. Mrinal Gopal Elker, AOR

Mr. Siddharth Seth, Adv.
Mr. Kartik Seth, Adv.
M/S. Chambers Of Kartik Seth, AOR

Mr. Kailas Bajirao Autade, AOR
Ms. Bharti Tyagi, AOR
Mr. Samrat Krishnarao Shinde, AOR
Mr. Anant Prakash, AOR

Mr. Shantanu Krishna, AOR
Mr. Gunjesh Ranjan, Adv.
Mr. Sashank Shukla, Adv.
Mr. Shivam Pundhir, Adv.

Mr. Anilendra Pandey, AOR

Mr. D.P. Palodkar, Adv.
Mr. Shashibhushan P. Adgaonkar, AOR
Mr. Omkar Deshpande, Adv.

Mr. Arvind S. Avhad, AOR

Mr. Dinesh Rajbhar, Adv.
Mr. Ranbir Singh Yadav, AOR

Mr. Kishor Lambat, Adv.
Ms. Kashmira Lambat, Adv.
Ms. Jyoti Thakur, Adv.
Mr. Randhir Kumar Ojha, AOR

Mr. Shakul R. Ghatole, Adv.
Mr. Firdos T. Mirza, Adv.
Mr. Purshottam B. Patil, Adv.

Ms. Jaikriti S. Jadeja, AOR
Ms. Prapti Allagh, Adv.

Mr. Hitesh Kumar Sharma, Adv.
Mr. B.A. Wadhmare, Adv.
Mr. S.K. Rajora, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Shweta Sand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A letter for adjournment is circulated by the Advocate-on-record for the petitioners. Though the request for the adjournment has been objected to by the learned counsel for State, we defer the hearing of these matters until 19th July, 2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
ASSISTANT REGISTRAR